

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

CUSTOMS Appeal No. 10696 of 2018-DB

(Arising out of OIA-JMN-CUSTM-000-APP-51-17-18 dated 03.01.2018 passed by Commissioner of Customs -Ahmedabad)

CHINA STEEL CORPORATION INDIA PVT LTDAppellant
OFFICE NO. 204, 2ND FLOOR, ISCON ATRIA, TOWER-2,
GOTRI ROAD, VADODARA-GUJARAT

VERSUS

COMMISSIONER OF CUSTOMS-JAMNAGAR (PREV)Respondent
SHARDA HOUSE...BEDI BANDAR ROAD,
OPP. PANCHAVATI,JAMNAGAR-GUJARAT

APPEARANCE:

Shri Hardik Modh, Advocate appeared for the Appellant
Shri Sanjay Kumar, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA (JUDICIAL)**

Final Order No. A/ 11519 /2023

DATE OF HEARING:14.07.2023
DATE OF DECISION:14.07.2023

RAJU

Learned Counsel Shri Hardik Modh sought to withdraw the appeal under the instructions of the client. The appeal is dismissed as withdrawn.

(Dictated and Pronounced in the open court)

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha